THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 19

Dated Guwahati, the 15th March, 2019

In supersession of all earlier Orders, Hon'ble the Chief Justice has been pleased to re-constitute the Special Bench to deal with the matters pertaining to Foreigners Tribunal, till further order(s), will comprise of Hon'ble Mr. Justice Manojit Bhuyan and any other available Hon'ble Judge junior to Hon'ble Mr. Justice Manojit Bhuyan.

This order will come into force with effect from 25th March, 2019.

By Order,

Sd/- Robin Phukan **REGISTRAR GENERAL**

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mc	no No. HC. III -29/2013/701/G	Dated 15 th March, 2019.
ру	y to:	,
1)) The Registrar (), Gauh	ati High Court, Guwahati.
2)	 The Registrar-cum-Principal Secy. to Hon'ble Guwahati. 	the Chief Justice, Gauhati High Court,
3)) The Registrar, Gauhati High Court, Kohima Itanagar Bench, Naharlagun.	Bench, Kohima / Aizawl Bench, Aizawl/
4)	The President/Secretary General, Gauhati High Court Bar Association, Guwahati.	
5)) The President/General Secretary, Gauhati	High Court Advocates' Association,
	Guwahati.	
6)	The Chairman, N.E. Bar Council, Guwahati.	
7)	The Joint Registrar (), Gauhati High Court, Guwahati.	
	The Deputy Registrar, (), Gauhati High Court, Guwahati.	
	The Asstt. Registrar (), G	
) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.	
) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.	
12)	2) The System Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court.	
13)	B) The Admn. Officer (J) (), Gau	hati High Court, Guwahati.
) The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.	
	The P.S. to Hon'ble Mr. / Mrs. Justice, Gauhati High	
	Court Guwahati	

16) The Court Master, Court No. , Gauhati High Court, Guwahati. 17) The C.A. to the Registrar General, Gauhati High Court, Guwahati.